#### GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

# LOK SABHA STARRED QUESTION NO. 407 TO BE ANSWERED ON THE 23<sup>RD</sup> MARCH, 2018 FUNCTIONING OF GOVERNMENT HOSPITALS

#### †\*407. SHRI SHARAD TRIPATHI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has conducted any survey to assess the functioning of the Government hospitals in the country;
- (b) if so, the details thereof;
- (c) whether the patients have to face trouble in treatment due to shortage of doctors in the Government hospitals of the country
- (d) if so, the details thereof and the reasons therefor; and
- (e) the corrective action taken/being taken by the Government in this regard?

## ANSWER THE MINISTER OF STATE FOR HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

(a) to (e) A Statement is laid on the Table of the House.

### STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 407\* FOR 23<sup>RD</sup> MARCH, 2018

- (a) & (b) Government of India has not conducted any specific survey to assess the functioning of Government hospitals in the country. However, hospitals functioning assessment is a regular ongoing process and supervising officials regularly monitor the functioning.
- (c) Various types of Grievances regarding waiting list of patient in various departments of the Hospitals due to shortage of doctors are received in the Ministry from patients. Such grievances are referred to concerned authorities for redressal of the grievances/complaints both at Central and at State Government levels.
- (d) The number of patients visiting Central Government Hospitals and Institutions for treatment is much larger as compared to their handling capacity in terms of number of beds, numbers of manpower including doctors and other resources. Despite availability of huge infrastructure and other services in these Hospitals & Institutions, there is a waiting period for certain procedures due to ever increasing pressure on infrastructure and available manpower including doctors, which varies from department to department in these Hospitals. As such, various departments make their own waiting lists of patients in need of admission taking into consideration the condition of patients, urgency of treatment required and bed availability on a particular day. However, all the patients registered in Out Patient Department (OPD) are attended to by the doctors on that particular day.
- (e) A Grievances Rederessal Officer is designated in every hospital for effective grievance redressal of the patients. Further, a number of complaint boxes are placed at strategic locations of hospitals for collection of complaints from the patients and their relatives.

In case of doctors, every year, on the basis of vacancies projected by the Ministry of Health & Family Welfare, Union Public Service Commission (UPSC) conducts Combined Medical Services Examination for recruitment of Medical Officers of GDMO sub-cadre of Central Health Services. For filling up of vacant posts belonging to specialists sub-cadres of Central Health Service, requisition are also sent to UPSC. Based on the recommendation received from UPSC, candidates are given offer of appointment. Pending recommendations from UPSC, concerned units are permitted to make contractual appointments against the vacant posts, as a stop-gap arrangement, in public interest, till the time regular incumbent joins the post.

Since 'Health' is a State subject, it is responsibility of State Government to make efforts to provide adequate health care facilities to the people. Central Government supplements their efforts by way of providing assistance to the State Government through schemes/programmes such as National Health Mission (NHM) and Pradhan Mantri Swasthya Suraksha Yojana (PMSSY) etc.

States devise their own measures and implement methodology to employ medical officers and specialists needed in public heathcare facilities.

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